

GOVERNMENT OF INDIA
MINISTRY OF DEFENCE
DEPARTMENT OF DEFENCE PRODUCTION
LOK SABHA
UNSTARRED QUESTION NO. 2202
TO BE ANSWERED ON 15th December, 2023

COMPASSIONATE APPOINTMENT

2202. SHRI A. GANESHAMURTHI:

Will the Minister of DEFENCE be pleased to state:

- (a) the number of applications pending for compassionate appointment of the dependents against death of the jobholder/provider in the Defence Undertakings during the last three years, Undertaking-wise;
- (b) whether the Government has issued any guidelines to continue the provision of compassionate appointments to the dependents after corporatization of erstwhile Ordnance Factory Board (OFB);
- (c) if so, the details thereof;
- (d) the number of such applications pending with the Corporate OFBs, State/UT-wise including Tamil Nadu; and
- (e) whether the Government proposes to review such pending cases in Defence Undertakings for favourable consideration on humanitarian grounds and if so, the details thereof?

A N S W E R

MINISTER OF STATE
IN THE MINISTRY OF DEFENCE

(SHRI AJAY BHATT)

(a): Applications pending for compassionate appointment of the dependents against death of the jobholder/provider in the Defence Undertakings during the last three years are as under:

Bharat Dynamics Limited	65
Bharat Earth Movers Limited	184
Munitions India Limited	294
Armoured Vehicles Nigam Limited	86
Yantra India Limited	151
Advanced Weapons and Equipment India Limited	226
Troops Comforts Limited	127
India Optel Limited	98
Gliders India Limited	19
Total	1250

(b) & (c): No guideline has been issued by Ministry of Defence for continuation of compassionate appointment to dependents post corporatization of OFB.

(d) The number of such applications [as shown in part (a)] pending with the Corporate OFBs, State/UT-wise including Tamil Nadu:

PSUs	State/UT	Pending applications
Munitions India Limited	Madhya Pradesh	66
	Maharashtra	164
	Odisha	41
	Tamil Nadu	23
Armoured Vehicles Nigam Limited	Tamil Nadu	38
	Telangana	18
	Maharashtra	7
	Madhya Pradesh	23
Yantra India Limited	West Bengal	24
	Madhya Pradesh	20
	Maharashtra	78
	Uttar Pradesh	29
Advanced Weapons and Equipment India Limited	Uttar Pradesh	83
	Tamil Nadu	26
	Madhya Pradesh	38
	West Bengal	79
Troops Comforts Limited	Tamil Nadu	18
	Uttar Pradesh	109
India Optel Limited	Uttarakhand	83
	Chandigarh (UT)	15
Gliders India Limited	Uttar Pradesh	19
TOTAL		1001

(e): As per DoP&T's advice, the appointment etc. in respect of employees of DPSUs are concerned, will be governed by rules/instructions applicable to employees of Public Sector Enterprises and Recruitment Rules framed for the posts transferred to DPSUs.
